

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.05.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:45 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Direction

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 221 of 2021	K. Srinivas Krishna Vs. Shyam Arora & Ors.	Shantam Gorawara	Shyam Arora-In Person
2.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2

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**By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar**